NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CA No. 86/2017 IN CP No. 197/Chd/Hry/2017

In the matter of:

One Mobikwik Systems Pvt. Ltd.

... Petitioner

Present:

Mr. Mast Ram, Practising Company Secretary with

Mr. Nitin Kumar, Practising Company Secretary and Mr. Rahul Kohli, Financial Controller for petitioner.

This petition is under Section 131 of the Companies Act, 2013 seeking permission for revision of Accounts. The matter be entered in the relevant register by the Registry as Company Petition. The prayer made in CA No.86/2017 for permission to withdraw the instant petition. Permission is granted and the petition is dismissed as withdrawn. CA No.86/2017 also stands disposed of.

(Justice R P Nagrath) Member (Judicial)

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July 11, 2017